

Allotment of Flats

2906. SHRI LALIT ORAON : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the DDA have received applications for the allotment of flats on out-of-turn basis;

(b) if so, the number of Scheduled Castes, Scheduled Tribes, handicapped and victims of calamities in the list of such applicants; and

(c) the number of persons allotted flats on out of turn basis during the last three years, year-wise, and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b). DDA has reported that about 1000 applications were received for out of turn allotment of various types of flats during the last 3 years. The applicants including members of SC/ST handicapped persons and victims of calamities. Under the existing policy, 2.5% of the constructed flats are reserved every year for out of turn allotment. No separate quota from out of 2.5% has been fixed for allotment to any of the categories. Therefore, no separate list of applicants belonging to these categories has been maintained.

(c) Details of out of turn allotment made during the last 3 calendar years are as under:

	SFS	MIG	LIG	JANTA	
1992	9	13	29	4	
1993	89	26	5	5	
1994	27	15	6	5	
	125	54	40	14	= 233

Pak's Bid to Acquire Fighter Planes from Russia

2907. SHRI PRAKASH V. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent reports regarding Pakistan's bid to acquire SU-27 fighter planes from Russia;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government have taken up this matter with Russia; and

(d) if so, the details thereof and the response of Russia thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) From time to time there have been reports about Pakistan's interest in acquiring defence equipment,

including aircraft from Russia. Government constantly monitor all developments which have a bearing on national security and take necessary measures to safeguard it.

(c) and (d). Our concerns in this regard have been brought to the attention of the Russian authorities who have assured us that these would be fully taken into account. During his visit to India in December, 1994, Russian Prime Minister Chernomyrdin had publicly stated that Russia was not supplying arms to Pakistan and would not do so in future. He also said that Russia's relations with Pakistan were transparent and were made known to India.

Bridges under CRF in Kerala

2908. PROF. K.V. THOMAS : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges in Kerala approved under the Central Road Fund (CRF);

(b) the progress made in their construction;

(c) the progress made in the construction of Kuntalangi-Perumpadappu bridge; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Six numbers.

(b) Work on 4 bridges is in various stages of progress. Work on the remaining two bridges is yet to be taken up.

(c) Foundation and substructure work for the bridge is in progress.

(d) The bridge is targetted to be completed by December, 1995.

Rules for Housing Development

2909. SHRI SUDHIR SAWANT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have issued new rules for housing;

(b) if so, the details thereof; and

(c) total availability of land throughout the country for the purpose and the total amount likely to be spent by the Government in this regard for development of land housing;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b). Housing is a state subject but the Union Government formulates policy with regard to approaches for effective implementation of housing sector schemes. The National Housing Policy was